

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General (Camp) at Jammu)

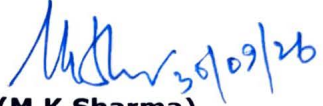
ORDER

No.:-1553 of 2026/RG

Dated: 30.09.2026

In the interest of administration, PO Fast Track Court, Jammu shall hold the additional charge of the Court of 1st Additional District & Sessions Judge, Jammu w.e.f. 01.10.2026, till further orders.

By Order.

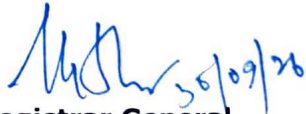

(M.K Sharma)
Registrar General

No.: 44623 - 52/RG/GS

Dated: 30.09.2026

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of their Lordships;
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. All Principal District & Sessions Judge, UTs of J&K and Ladakh;
..... for information.
9. P.O. Fast Track Court, Jammu.
10. 1st Additional District & Sessions Judge, Jammu.
..... for information and necessary action.
11. CPC, e-Court, High Court of J&K and Ladakh, Main Wing, Srinagar.
..... for information.
12. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble Court.
13. Chief Librarian, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
14. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Srinagar for information;
15. Order file.


Registrar General